

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.116/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES: Mr. Ashok Rao
V/s.
M/s. Hotel Ratnasoham Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Deepak D. Deshpande	Advocate for Respondents	<i>[Signature]</i> 24/03/17

ORDER

TCP No. 39/59/CLB/MB/MAH/2013

TCP No. 116/397-398/CLB/MB/MAH/2014.

1. Learned Representative of the Respondent Mr. Deepak Deshpande is present seeking permission to file Sur-Rejoinder today. Granted. He is also asked to serve the same to the other side. The Sur-Rejoinder is taken on record.
2. Since the other side is not present therefore it is requested to the Learned Representative to intimate the next date of hearing to the other side.
3. Adjourned to **27.04.2017.**

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **24.03.2017**